Principal Accounts Office Government of NCT of Delhi A Block, Vikas Bhawan, I. P. Estate, New Delhi-110002

No.F.4(306)/Pr.AO/A-II/SAS/AAO Exam/2024/2024-25/632-732 Dated: 30/10/2024

To

All Heads of Department, Government of NCT of Delhi, Delhi/New Delhi.

The Registrar General, Delhi High Court, Delhi.

District & Session Judge (Admn.), Tis Hazari, Delhi.

The Chief Executive Officer, Delhi Jal Board, Varunalaya Phase-II, Jhandewalan, Karol Bagh, New Delhi-110005.



Sub: Common Assistant Accounts Officer (Civil) Examination 2024 (Part-I and Part-II).

Sir/Madam,

As per the Notification on Government of National Capital Territory of Delhi (Common Assistant Accounts Officer Examination) Regulations, 2017 issued by the Finance (Accounts) Department, Govt. of NCT of Delhi, vide No.F.11/2/2016-AC/1197-1199 dated 06/06/2017, corrigendum dated 06/07/2017 and amendment dated 23.11.2017 which are relevant in the matter of conduction of the Common Assistant Accounts Officer Examination, the Examination for Part-I and Part-II of the year 2024 is proposed to be held in due course. Accordingly, applications of the eligible & desirous candidates are invited up to 29.11.2024.

ELIGIBILITY FOR APPEARING IN THE EXAMINATION:

(i) All the officials belonging to Subordinate Services of the Govt. of NCT of Delhi carrying the pay scales up to Level-7: Rs.44900-142400 of Pay Matrix are eligible to appear in the Examination provided they are not more than 53 years of age and have rendered at least three years of regular service in the said grade as on the first day of April of the year for which the examination is to be held.

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("Subordinate Service" means the Grade-IV, III, II of Delhi Administration Subordinate Service Cadre, Delhi Administration Stenographer Cadre, Delhi Administration Statistical Cadre and EDP Cadre of Government of National Capital Territory of Delhi).

- (ii) All Group 'C' & 'B' Non-Gazetted employees of Delhi High Court, District & Session Courts and Delhi Jal Board, equivalent to Subordinate Services of Govt. of NCT of Delhi as defined in Sub Clause (d) of Clause 2 on Notification on Government of National Capital Territory of Delhi (Common Assistant Accounts Officer Examination) Regulations, 2017, are eligible to appear in the Examination provided they are not more than 53 years of age and have rendered at least three years of regular service in the said grade as on the first day of April of the year for which the examination is to be held.
- (iii) The eligibility of the candidates appearing in the Examination is subject to his/her work, conduct and clear vigilance status, to be certified by the Head of Office.
- (iv) The employees of Delhi High Court, District Courts officials and Delhi Jal Board, after qualifying the Common Assistant Accounts Officer Examination, will seek appointment in their own cadre only and shall not have any right to be absorbed in the Organized Accounts Cadre of Govt. of NCT of Delhi.

HOW TO APPLY:

The applications of eligible officials in the prescribed proforma duly recommended by the concerned Head of Office along with three recent passport size photographs (one duly attested) should reach this office through proper channel by the stipulated date. Candidates who are appearing in both Part-I and Part-II Examinations are required to send two separate applications (one for Part-I and one for Part-II). A copy of the detailed scheme of Common AAO Examination having details of examination, syllabus of all the papers of Part-I and Part-II Examination and Application forms are available URL "https://finance.delhi.gov.in/sites/default/files/circulars-orders/01-09-2017_gnctd_common_assistant_accounts_officer_examination_regulations_2017_0.pdf".

PROGRAMME OF EXAMINATION:

Last date of Receipt of Application Form : 29.11.2024 (up to 5:00 PM)

Receipt of request for withdrawal : 06.12.2024 (up to 5:00 PM)

(No withdrawal will be allowed after 06.12.2024)

IMPORTANT NOTE:

Only the prescribed and duly filled in Application Forms received up to the stipulated date will be entertained for Examination.

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Incomplete forms, Forms not bearing candidate's signature and without verification by the Head of Office or without a forwarding letter will be rejected straightaway and no correspondence will be entertained in this regard. Information in this regard will also be made available on the website of this department (http://coa.delhigovt.nic.in).

CERTIFICATE OF THE HEAD OF OFFICE:

The Head of Office must ensure that the particulars recorded by the candidates in the application forms are correct as per the service records. The Head of Office must ensure that the entries of number of chances availed is recorded in the service book of the candidate and will also ensure that the applications are sent only of those candidates who are eligible as per the eligibility criteria prescribed above and Notification on Government of National Capital Territory of Delhi (Common Assistant Accounts Officer Examination) Regulations, 2017 available on the website of Finance Department, Govt. of NCT of Delhi.

Kindly arrange to circulate the above information to the notice of all the employees working in your office/attached/subordinate offices under your control and ensure that the applications of the desirous and eligible candidates are forwarded so as to reach this office latest by 29.11.2024 at 5:00 PM.

This issue with the prior approval of the Finance Deptt., Govt. of NCT of Delhi.

Yours faithfully,

CONTROLLER OF ACCOUNTS

Encl: Specimen of Application Forms

No.F.4(306)/Pr.AO/A-II/SAS/AAO Exam/2024/2024-25/ G 32 - 732 Dated: 30/10/2024

Copy forwarded for information and necessary action to:-

- P.S. to Addl. Chief Secretary (Finance)/Secretary (Finance), GNCT of Delhi, Delhi Sectt., New Delhi.
- P.S. to Chairman, Delhi Subordinate Services Selection Board, FC-18, Institutional Area, Karkardooma, Delhi-110 092.
- Controller of Accounts, Finance Department, GNCT of Delhi, New Delhi.
- 4. Joint Director, Department of Information Technology, GNCTD, Delhi Sectt., New Delhi with a request to make it available (link) at the homepage of the website of all the Departments of GNCTD.
- 5. Joint Secretary (HRD), Finance Deptt., GNCT of Delhi, Delhi Sectt., New Delhi.
- 6. Deputy Secretary (Services), GNCT of Delhi, New Delhi.
- 7. Sr.S.A. (IT), Pr. Accounts Office, with the advice to publish the instructions on the website of the organization.
- All Dy. Controller of Accounts, Principal Accounts Office, New Delhi.
- 9. All Pay & Accounts Officers under GNCT of Delhi, New Delhi to provide a copy of the same to all DDOs under their payment control.

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APPLICATION FOR COMMON A.A.O. (PART-I) EXAMINATION GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

PART - I

RE	APLE YOUR CENT OTOGRAPH RE		PASTE YOUR RECENT PHOTOGRAPH HERE (DULY ATTESTED PHOTO)
1.	Name of the Candidate (In Block letters)	<u>:</u>	
2.	Father's/Husband's Nam		
3.	Date of Birth	:	,
4.	Age as on 01-4-2024	:	 -
5.	Whether SC/ST	:	
6.	Present Post held	:	
7.	Full Address of office	:	
	Telephone No. of office :		
8.	Full Residential Address :		
			
	Telephone No. of Residence	:	*
9.	Number of chances already ava-	iled in Common AAO Part-T	
	Examination :		

		٠	

10.	Month & year when appeared in Part-I and the Index number allotted on each occasion:
. 1	

S.No.	Month/Year	Index No.	S.No.	Month/Year	Index No.
1.	62/5 01 12 12 12 12 12 12 12 12 12 12 12 12 12		4.		- 1101
2.	55 30 30 30 30		5.	 	
3.			6.		<u> </u>

11. Details of exemption secured in Part-I Examination:-

S.No.	Subject	Index No.	Month/Year	Marks Obtained
1.				Obtained
2.				
3.			1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	

12.	Whether passed Part-(II) Exam Year of passing with Index Num	ination (if yes) iber :
13.	Date of Entry in Govt. Service & Designation	:
14.	Cadre to which belongs Seniority No.	:
_		

15. Details of promotions got and period of service on each post, since initial joining in Govt. service:

S.No.	Name of the post	Pay scale	Date of joining the said post
1.			the sale post
2.		·	
3.			<u> </u>
4		10 10 - 000 AV	

16.	Whether received training conducted by Controller of Accounts, Govt. of N.C.T. of Delhi (Yes/No.):

17. I certify that the above particulars are correct. I further certify that I have gone through the scheme of Common A.A.O. Exam. of Govt. of N.C.T. of Delhi and agree to abide by the provisions of the scheme/Rules on the subject.

Signature of the Applicant

(Na Office Address:	ame and Designation	
Telephone No.	:	

(FOR USE IN THE OFFICE WHERE THE CANDIDATE IS WORKING)

1. (Certified that the information
s	Pertified that the information given in the application by
de	esignation of this Office/Department
ha	is been verified with reference to the service records and is
	1
2. Re	commendation of the Head of Office with regard to the :-
50573 •	:
(ii)	:
(iii)	Whether disciplinary proceedings are pending /contemplated:
(iv)	of the applicant for Appearing in Common Aso
E	xamination :
	(SIGNATURE OF THE HEAD OF OFFICE)
	Maille:
e.	Telephone No
	SEAL OF THE OFFICER

APPLICATION FOR COMMON A.A.O. (PART-II) EXAMINATION GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

PART - II

STAPLE YOUR RECENT PHOTOGRAPH HERE

PASTE YOUR
RECENT
PHOTOGRAPH
HERE (DULY
ATTESTED
PHOTO)

			PHO HER ATT PHO
1. 2. 3.	Name of the Candidate (In Block letters) Father's/Husband's Name Date of Birth	:	
4.	Age as on 01.04.2024	:	
5.	Whether SC/ST :_		
6.	Present Post held	:	
7.	Full Address of office	;	
8.	Telephone No. of office Full Residential Address	;	
9. 10.	Telephone No. of Residence Year of passing Part-I with Inde Number of chances already avai Common AAO Part-II Examination		

11.	Month & year when appeared in Part-II and the Index number allotted on
	each occasion:

S.No.	Month/Year	Index No.	S.No.	Month/Year	Index No.
1.			4.		
2.			5.	1600 to 0000	
3.			6.	16.	

12. Details of exemption secured in Part-II Examination:-

S. No.	Subject	Index No.	Month/Year	Marks Obtained
1.				
2.		,		at 19
3.			300 300	

13.	Date of Entry in Govt. Service & Designation	e		6
14.	Cadre to which belongs Seniority No.	:=	*	

15. Details of promotions got and period of service on each post, since initial joining in Govt. service:

S. No.	Name of the post Pay scale		Date of joining the said post		
1,	2				
2.					
3.					
4		4545			

16.	Whether	received	training	conducted	by	Controller	of	Accounts,	Govt.	of
	N.C.T. of	Delhi (Ye	es/No.):		186					

17. I certify that the above particulars are correct. I further certify that I have gone through the scheme of Common A.A.O. Exam. of Govt. of N.C.T. of Delhi and agree to abide by the provisions of the scheme/Rules on the subject.

Signature of the Applicant

(Name and Designation)

Of	fice Address:
-	
Telephone No.:	

(FOR USE IN THE OFFICE WHERE THE CANDIDATE IS WORKING)

1.	Certifie	d that the inforn	nation given in the application by
			of this Office/Department has
			ence to the service records and is
	correct.		
2.	Recomm	nendation of the	Head of Office with regard to the :-
	(i)	Work	:
	(ii)	Conduct	;
	(iii)	Whether discip	plinary proceedings are emplated :
	(iv)	Fitness of the	
₹ •1		,	
			(SIGNATURE OF THE HEAD OF OFFICE)
			Name:
	×		Telephone No

SEAL OF THE OFFICER